

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 136 of 2010**

**Friday, this the 30<sup>th</sup> day of July, 2010**

**CORAM:**

**Hon'ble Mr. Justice K. Thankappan, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

1. V. Krishnaraj, S/o. Prabhakumar, aged 26 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode,  
Residing at Mooleparambil House, Kallara South  
(PO), Kottayam.
2. Praveen P.S., S/o. K. Prabhakaran Pillai, Aged 28 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode,  
residing at Sooryasoma, Company mukku, Vellanad, Trivandrum.
3. Sreerag. M, S/o. D. Muralidharan, aged 28 years, Asst.  
Loco Pilot, S. Railway, CCRC Office, Erode, residing  
at Aiswarya West Kallada P.O., Kollam.
4. Mahesh Balachandran, S/o. M.V. Blachandran, aged 29 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode, residing  
at Moosariparambil, Amayannoor P.O., Kottayam.
5. Ramachandran A., S/o. Annamalapillai, aged 28 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode,  
residing at No. 19/46C, Neyyoor P.O., Kanyakumari Dt.
6. Subin Chakravarthy, S/o. Chakran, aged 28 years,  
Asst. Loco Pilot, S. Railway, CCRC Office, Erode, residing  
at Kizhakkecherukadu, Karikkad P.O., Alappuzha.
7. Vishnu Sidharth, S/o. Sidharthan, aged 27 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode, Residing at  
Punnackkal House, Parayakad P.O., Allappuzha.
8. Anand. S.U, S/o. V. Sudhakaran, aged 22 years,  
Asst Loco Pilot, S. Railway, CCRC Office, Erode, residing at Devi  
Sadhanam, Pottavila, Amaravilla P.O., Trivandrum.
9. Sobin Babu, S/o. V. Babu, aged 25 years, Asst Loco Pilot,  
S. Railway, CCRC Office, Erode, residing at Thiruvonam,  
Avalookunnu P.O., Alappuzha.



10. Sreenu.K.K., S/o. E.K. Kannan, aged 29 years,  
Asst Loco Pilot, S. Railway CCRC Office, Erode,  
residing at Kannothankandy, Valayam Post, Kozhikode.
11. Jacob Raju, S/o. Raju.A.C., aged 27 years, Asst Loco Pilot,  
S. Railway, CCRC Office, Coimbatore, residing at Rallathu House,  
Niranam West P.O., Pathanamthitta. .... **Applicants**

**(By Advocate – Mr. M.P. Varkey for Mr. Raj Mohan R. Pillai)**

**V e r s u s**

1. The General Manager, Southern Railway,  
Head Quarters Office, Chennai.
2. The Senior Divisional Personal Officer,  
Southern Railway, Palakkad Division,  
Palakkad.
3. The Senior Divisional Personal Officer,  
Southern Railway, Salem Division, Salem.
4. Shri Joby John, aged 32 years, S/o. K.J. John,  
Assistant Loco Pilot, Southern Railway, Coimbatore Junction,  
Per. Address: Bethel, Ponga P.O.,  
Alleppey District. .... **Respondents**

**[By Advocate – Mr. Thomas Mathew Nellimoottil (R1-3) &  
Mr. Mohana Kumar for Mr. T.C. Govindaswamy (R4)]**

This application having been heard on 30.7.2010, the Tribunal on the same day delivered the following:

**ORDER**

**By Hon'ble Mr. Justice K. Thankappan, Judicial Member -**

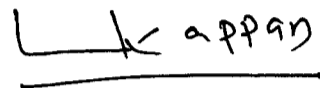
In this Original Application vide Annexure A-1 the applicants have produced a seniority list which is supported by the list produced by the respondents as Annexure R-2 filed along with the reply statement to MA 319 of 2010. It is assured before us that the transfer, if any, shall be made only strictly on the basis of the seniority of the employees.



2. Recording the above, we see that nothing remains to be decided in this Original Application and accordingly, this Original Application stands closed. No order as to costs.



**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**



**(JUSTICE K. THANKAPPAN)**  
**JUDICIAL MEMBER**

6.0.  
  
"SA"